

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 04.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 28/14	TP 60/16	Hearing	397/ 398	Tabassum Modo Vs. Edumedia India Pvt. Ltd. & 4 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	SARANJA DEVANATHAN 9611171061	RESPONDENT No-3	
2.	P. NARAYANA 9986293423	Respondent No 1,2,4&5	

Counsel for petitioner is present. M/s. Sundaraswamy & Ramadas filed vakalat for R-3. Shri P. Narayan, Advocate, undertakes to file vakalat for R-2,4 and R-5.

List it on 21.08.2017.


MEMBER (T)


MEMBER (J)